

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Petition(s) for Special Leave to Appeal (C) No(s). 19743/2021

OM PRAKASH TATYA & ANR.

Petitioner(s)

VERSUS

RAM GOVIND & ORS.

Respondent(s)

Date : 08-02-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Shekhar, AOR
Mr. Anchit Sripat, Adv
Mr. Pranab Kumar Nayak, Adv.

For Respondent(s)

Mr. Sanjeev Malhotra, AOR
Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Rudra Pratap Yadav, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent nos. 4, 7, 11, 13 and 14 have been deleted from the
array of parties.

Service of notice is complete on respondent nos. 2, 3, 5, 6,
8, 9, 10 and 12, but no one has entered appearance on their behalf.

Four weeks time, as a last chance is granted to respondent no.
1 to file the counter affidavit.

After the expiry of four weeks, matter shall be processed for
listing before the Hon'ble Court as per the rules.

VINOD SINGH RAWAT
Registrar